

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/3354/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the 23 September, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJD/3427/2020 dtd 18.09.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the afternoon of 25.09.2020 till the morning of 28.09.2020. The Addl. District & Sessions Judge, Dibrugarh and in his absence, the Civil Judge cum Asstt. Sessions Judge, Dibrugarh will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/3355/A, dated 23.9.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rajeev